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PART IX.

Circulars and General Letters by the Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR NO. T.M. 36.

FROM

P. N. RAJAGOPAL, Esq.,
COMPTROLLER, ORISSA,

TO

ALL TREASURY OFFICERS IN ORISSA.

Ranchi, the 11th March 1938.

SIR,

I HAVE the honour to inform you that the Income Tax Officer, B. & N. W. Railway Circle, Gorakhpur, has brought into use with effect from the 5th February 1938 the refund voucher book no. 817 comprising of 50 pages (Pink colour) in the case of the employees of the B. & N. W. Railway.

I have the honour to be,

SIR,

Your most obedient servant,

P. N. RAJAGOPAL,

Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR No. T. M. 37.

FROM

P. N. RAJAGOPAL, Esq.,
COMPTROLLER, ORISSA,

To

ALL DRAWING OFFICERS IN ORISSA.

Ranchi, the 15th March 1938.

SUBJECT.—Exhibition of deductions on account of surcharge in the pay bills and in the schedules of Income-tax.

SIR,

I HAVE the honour to state that it has come to my notice that the amounts of surcharge deducted from the pay bills are not shown separately in the pay bills and in the schedules of Income-tax in all cases with the result that the Treasury Officers find it difficult to compile their accounts correctly. I would, therefore, request that the deductions on account of the surcharge on Income-tax may invariably be shown separately in the pay bills as well as in the schedules of Income-tax attached thereto in future.

I have the honour to be,

SIR,

Your most obedient servant,

P. N. RAJAGOPAL,
Comptroller, Orissa.